SUPREME COURT OF INDIA

Re: Appointment of Mr Justice Pritinker Diwaker, Judge, High Court of Judicature at Allahabad [PHC: High Court of Chhattisgarh], as the Chief Justice of the High Court of Judicature at Allahabad.

By its resolution dated 31 January 2023, the Collegium has recommended the elevation of Mr Justice Rajesh Bindal, presently the Chief Justice of the High Court of Judicature at Allahabad as a Judge of the Supreme Court.

The office of the Chief Justice of the High Court of Judicature at Allahabad would be falling vacant, consequent upon the elevation of Mr Justice Rajesh Bindal to the Supreme Court of India. Therefore, appointment to that office is required to be made.

Mr Justice Pritinker Diwaker is the seniormost puisne Judge at the High Court of Judicature at Allahabad where he has been serving, on transfer, since 03 October 2018. Mr Justice Pritinker Diwaker is the seniormost puisne Judge of the High Court of Chhattisgarh. The period which has been served by Mr Justice Pritinker Diwaker as a Judge of the High Court of Judicature at Allahabad would provide useful experience in his work as the Chief Justice of that High Court.

In terms of the Memorandum of Procedure, consultation was held with consultee-Judge/s, whose parent High Court is the High Court of

Judicature at Allahabad where Mr Justice Pritinker Diwaker has been functioning since 03 October 2018, with a view to ascertain his suitability for appointment as the Chief Justice of the High Court of Judicature at Allahabad. The consultee-Judge/s have concurred with the proposal for the appointment of Mr Justice Pritinker Diwaker as the Chief Justice of the High Court of Judicature at Allahabad.

Having regard to all relevant factors, the Collegium is of the considered view that Mr Justice Pritinker Diwaker is fit and suitable in all respects for being appointed as the Chief Justice of the High Court of Judicature at Allahabad.

The Collegium, therefore, resolves to recommend the appointment of Mr Justice Pritinker Diwaker as the Chief Justice of the High Court of Judicature at Allahabad, after elevation of Mr Justice Rajesh Bindal to the Supreme Court.

(Dhananjaya Y Chandrachud), CJI

(Sanjay Kishan Kaul), J.

(K.M. Joseph), J.

09 February 2023